

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

## ABSTRACT

**CALENDAR 2022** – Vacations, Public Holidays and Optional Holidays for the High Court of Andhra Pradesh and offices working under administrative control of High Court of Andhra Pradesh [The A.P. State Legal Services Authority, the High Court Mediation and Arbitration Centre and the A.P High Court Legal Services Committee] for the year 2022 – **NOTIFIED**.

**ROC.No.510/SO/2021**


**DT. 29-11-2021**

### **NOTIFICATION No.39/SO/2021**

The following are the Vacations, Public Holidays and Optional Holidays for the High Court of Andhra Pradesh and offices working under the administrative control of High Court [the A.P. State Legal Services Authority, the High Court Mediation and Arbitration Centre and the A.P High Court Legal Services Committee] for the year 2022.

#### **I. VACATIONS**

VACATION	FROM	TO
SANKRANTHI	10.01.2022	12.01.2022
	Monday, the 10 <sup>th</sup> January, 2022 to Wednesday, the 12 <sup>th</sup> January, 2022 (Both days inclusive)	
SUMMER	09.05.2022	10.06.2022
	Monday, the 9 <sup>th</sup> May, 2022 to Friday, the 10 <sup>th</sup> June, 2022 (Both days inclusive)	
DUSSEHRA	06.10.2022	07.10.2022
	Thursday, the 6 <sup>th</sup> October, 2022 and Friday, the 7 <sup>th</sup> October, 2022	

  
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**II GENERAL HOLIDAYS**

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MONTH	DATE & DAY		FESTIVAL	
JANUARY	01-01-2022	Saturday	New Year's Day	1
	13-01-2022	Thursday	Bhogi	2
	14-01-2022	Friday	Sankranti/Pongal	3
	15-01-2022	Saturday	Kanuma	4
	26-01-2022	Wednesday	Republic Day	5
FEBRUARY	-----			
MARCH	01-03-2022	Tuesday	Mahasivaratri	6
	17-03-2022	Thursday	Holika Dahan	7
	18-03-2022	Friday	Holi	8
APRIL	02-04-2022	Saturday	Ugadi	9
	05-04-2022	Tuesday	Babu Jagjivan Ram's Birthday	10
	10-04-2022	Sunday	Srirama Navami	11
	14-04-2022	Thursday	Dr.B.R.Ambedkar's Birthday	12
	15-04-2022	Friday	Good Friday	13
MAY	03-05-2022	Tuesday	Ramzan (Id-UI-Fitr) *	14
JUNE	-----			
JULY	10-07-2022	Sunday	Bakrid (Id-UI-Azha )*	15
AUGUST	09-08-2022	Tuesday	Muharrum*	16
	15-08-2022	Monday	Independence Day	17
	19-08-2022	Friday	Sri Krishna Astami	18
	31-08-2022	Wednesday	Vinayaka chavithi	19
SEPTEMBER	-----			
OCTOBER	02-10-2022	Sunday	Mahatma Gandhi Jayanthi	20
	03-10-2022	Monday	Durgastami	21
	04-10-2022	Tuesday	Maharnavami	22
	05-10-2022	Wednesday	Vijayadasami/Dussehra	23
	09-10-2022	Sunday	Eid Miladun Nabi*	24
	23-10-2022	Sunday	Naraka Chaturdasi	25
	24-10-2022	Monday	Deepavali	26
	25-10-2022	Tuesday	Yama Dwiteya	27
	26-10-2022	Wednesday	Bhai Duj	28
NOVEMBER	-----			
DECEMBER	25-12-2022	Sunday	Christmas	29

\* The date may be changed according to the visibility of MOON.

The following Public Holidays/Festivals are falling on Saturdays and Sundays.

SL.No.	Date	Occasion/Festival
01.	01-01-2022 (Saturday)	New year's day
02.	15-01-2022 (Saturday)	Kanuma
03.	02-04-2022 (Saturday)	Ugadi
04.	10-04-2022 (Sunday)	Srirama Navami
05.	10-07-2022 (Sunday)	Bakrid (Id-UI-Azha)*
06.	02-10-2022 (Sunday)	Mahatma Gandhi Jayanthi
07.	09-10-2022 (Sunday)	Eid Miladun Nabi*
08.	23-10-2022 (Sunday)	Naraka Chaturdasi
09.	25-12-2022 (Sunday)	Christmas

*Handwritten signature*

**III. OPTIONAL HOLIDAYS**

<b>Sl.No.</b>	<b>FESTIVAL/OCCASION</b>	<b>Day</b>	<b>Date</b>
1	Sripanchami	Saturday	05-02-2022
2	Hazarath Ali's Birthday	Tuesday	15-02-2022
3	Shab-e-Meraj	Saturday	19-03-2022
4	Jama-tul-Wada	Friday	29-04-2022
5	Basava Jayanthi	Wednesday	04-05-2022
6	Buddha Purnima	Monday	16-05-2022
7	Rath Yatra	Friday	01-07-2022
8	Eid-E-Gadeer	Monday	18-07-2022
9	Varalakshmi Vratham	Friday	05-08-2022
10	9 <sup>th</sup> Muharrum	Wednesday	10-08-2022
11	Raksha Bandhan	Thursday	11-08-2022
12	Parsi New Year's Day	Tuesday	16-08-2022
12	Arbayeen	Saturday	17-09-2022
13	Karthika Pournami/ Gurunanak Jayanthi	Tuesday	08-11-2022
14	Christmas Eve	Saturday	24-12-2022
15	Boxing Day	Monday	26-12-2022

The following Optional Holiday is falling on Sunday.

1. Mahalaya Amavasya (Sunday) 25-09-2022



**REGISTRAR GENERAL**

To

- 1) The Prl. Private Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]

- 5) All the Unit Heads in the State of Andhra Pradesh.
- 6) All the Officers, High Court of Andhra Pradesh.
- 7) All the Section Heads, High Court of Andhra Pradesh.
- 8) The Director, Judicial Academy, Secunderabad.
- 9) The Director, High Court Mediation & Arbitration Centre, High Court Building, Amaravati.
- 10) The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
- 11) The Secretary, A.P. High Court Legal Services Committee, High Court Building, Amaravati.
- 12) The Advocate General, State of Andhra Pradesh, Amaravati.
- 13) The Secretary to Governor, for the State of Andhra Pradesh, Vijayawada.
- 14) The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravathi.
- 15) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravati, Guntur District.
- 16) The Registrar, A.P. Lokayukta, Kurnool.
- 17) The Registrar, Andhra Pradesh State Consumers Redressal Forum, Vijayawada
- 18) The Chairman, Sales Tax Appellate Tribunal, at Visakhapatnam.
- 19) The Special Judge for trial of CBI Cases, Visakhapatnam.
- 20) The Presiding Officer, Labour Court, Anantapuramu, Guntur and Visakhapatnam.
- 21) The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
- 22) The Assistant Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
- 23) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 24) The Secretary General, Supreme Court of India, New Delhi.
- 25) The Registrars General, All High Courts in India.
- 26) The Secretary, Bar Council of A.P., High Court of A.P., Amaravati.
- 27) The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
- 28) The Public Prosecutor, High Court of Andhra Pradesh, Amaravati
- 29) The Administrative Officer, Government Pleaders' Office, High Court of A.P., Amaravati.
- 30) The Administrator General & Official Trustee, High Court Buildings, Hyderabad.
- 31) The Director of Prosecutions, Governorpet, Vijayawada.
- 32) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For publication in the Gazette Urgently).
- 33) The President, Andhra Pradesh High Court Advocates' Association, Amaravati.
- 34) The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh, Amaravati.
- 35) The President, Andhra Pradesh High Court Employees Association, Amaravati.
- 36) The Commissioner, Information & Public Relations, A.P., RTC Bhavan, Vijayawada (with a request to publish the notification in all local dailies)
- 37) The Director, All India Radio, Vijayawada.
- 38) The News Director, Doordarshan Kendra, Vijayawada
- 39) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi  
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 40) The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
- 41) The Overseer, High Court of Andhra Pradesh, Amaravati.
- 42) SPARE.

} With a request for making  
necessary announcement

} For publication in the Newspaper